

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO.1675 OF 2004

GOVINDA BALA PATIL (D) BY LRS. Appellant (s)

VERSUS

GANPATI RAMCHANDRA NAIKWADE (D) BY LRS. Respondent(s)

Date: 02/05/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD  
HON'BLE MR. JUSTICE V. GOPALA GOWDA

For Appellant(s) Dr. Rajeev B. Masodkar, Adv.  
Mr. Anil Kumar Jha, Adv.

For Respondent(s) Mr. Kailash Pandey, Adv.  
Mr. Ranjeet Singh, Adv.  
Mr. K.V. Sreekumar, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Arguments concluded.  
Judgment reserved.

| (Sanjay Kumar) Court Master | (Indu Satija) |  
| | Court Master | |